

## MESSAGE FROM LOK SABHA

- I. The Appropriation Bill, 2025
- II. The Appropriation (No. 2) Bill, 2025
- III. The Manipur Appropriation Bill, 2025 and
- IV. The Manipur Appropriation (Vote on Account) Bill, 2025

SECRETARY-GENERAL: Sir, with your kind permission, I rise to report that the Lok Sabha, at its sitting held on 11<sup>th</sup> March, 2025, passed:

- (i) The Appropriation Bill, 2025.
- (ii) The Appropriation (No. 2) Bill, 2025.
- (iii) The Manipur Appropriation Bill, 2025 and
- (iv) The Manipur Appropriation (Vote on Account) Bill, 2025.

The Speaker has certified that the Appropriation Bill, 2025, and the Appropriation (No.2) Bill, 2025, are Money Bills within the meaning of Article 110 of the Constitution.

The Speaker has also certified that the Manipur Appropriation Bill, 2025; and the Manipur Appropriation (Vote on Account) Bill, 2025, are also Money Bills.

I lay a copy each of the said Bills on the Table.

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## REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON HEALTH AND FAMILY WELFARE

**डा. अजित माधवराव गोपछडे** (महाराष्ट्र): महोदय, मैं विभाग-संबंधित स्वास्थ्य और परिवार कल्याण संबंधी संसदीय स्थायी समिति के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेजी तथा हिंदी में) प्रस्तुत करता हूँ :-

- (i) 163<sup>rd</sup> Report of the Committee on Demand for Grants 2025-26 (Demand No. 46) of Department of Health and Family Welfare.
  - (ii) 164<sup>th</sup> Report of the Committee on Demand for Grants 2025-26 (Demand No. 47) of Department of Health Research.
  - (iii) 165<sup>th</sup> Report of the Committee on Demand for Grants 2025-26 (Demand No. 4) of Ministry of Ayush.
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